

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

C.P. (IB)/792(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: SMALL INDUSTRIES DEVELOPMENT BANK
OF INDIA V/s ASHOK DEORAM
CHAUDHARI

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Narendra Singh, Advocate appeared for the Financial Creditor.
2. Mr. Lawkik Thete, Advocate appeared for the Personal Guarantor.
3. Learned Counsel for the Personal Guarantor seeks time to file reply as he has been engaged recently. Time granted.
4. Learned Counsel for the Financial Creditor informs that Appeal has been rejected by the Hon'ble NCLAT.
5. List this matter on **16.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna